

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.73/(MAH)/2016
CA No. 19/2016

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

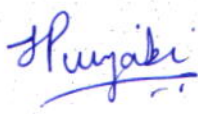
NAME OF THE PARTIES: Mr. Sushil Dhurchand Bothra


V/s.


M/s. Arham Anmol Projects Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398, 235 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

9.	Jagan Puriabi i/b Rahul Gada	Adv for Respondent No. 2	
----	---------------------------------	--------------------------------	---

	Rejendra Jain i/b Dwa Assouit	Adv. for Respondent No. 3	
--	----------------------------------	------------------------------	---

	CAUTAM Jain i/b M.J. Dhale	Adv for Respondent No. 1	
--	-------------------------------	-----------------------------	---

	K.C. Jacob i/b Corporate Law Chambers India	Adv for Petitioner	
--	--	-----------------------	---


Contd.....2

: 2 :

ORDER

CA 19/2016 IN CP 73/397-398, 235/NCLT/MB/MAH/2016

1. Learned Representative of both sides are present.
2. Pleadings are to be completed. It is directed to circulate the pleadings respectively on each sides.
3. Now adjourned to **20.09.2017**.


Sd/-

**Ravikumar Duraisamy
Member (Technical)**

Sd/-

**M.K. Shrawat
Member (Judicial)**

Dated : 26.07.2017.